

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.173 OF 2021

In the matter of:

Venugopal Dhoot & anr

Appellant

Vs

Pravin R. Navandar & Ors

Respondent

Present:

Mr. Amir Arsiwala, advocate for the appellant.

Mr. Shyam Kapadia, Mr. Vishnu Shriram, Mr. Ashwij Ramaiah, Mr. Aditya V Singh, Advocates for R1.

ORDER

07.04.2021: Learned counsel for the appellants seeks and is granted extension of two weeks' time to file rejoinder. Short written submissions not exceeding three pages supported by case laws, if not filed by either of the parties, may be filed.

Post the matter for admission (after notice) on **6th May, 2021.**

**(Justice Bansi Lal Bhat)
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Bm/gc